

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/143/2017
NAME OF THE PETITIONER(S) : INDRA AIR PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	B. SRIDHAN	Dy RoC	THP
	B Chandan	Coj Authorised Repre	B Chandan

ORDER

Representative for the Petitioner present. Dy. RoC in person present. Matter is posted for final arguments. Put up on 27.11.2017 at 10.30 A.M.

-50/-
MEMBER (TECHNICAL)
ghk

-50/-
MEMBER (JUDICIAL)